

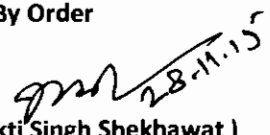
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 30 -11-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Second Appeal No. 311/02 Shree Kishan Maheshwari Vs. Sewak Ram	R.K. Agrawal N.K. Maloo	R.P. Agarwal
2	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 317/97 Laxmi Narain Vs Satya Narain	G.C. Garg	J.P. Goyal
3	Sh. Ajeet Bhandari, Advocate	S.B. Civil Frist Appeal No. 279/96 Laxmi Narayan Vs. Suraj Mal	Abhi Goyal	Kamala Jain
4	Dr. Y.C. Sharma , Advocate	S.B. Cr. Revision Petition No. 469/15 Smt. Sunita Vs. Mukesh Kumar	Mahendra Kuldeep	M.C. Jain
5	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Second Appeal No. 114/11 & 113/11 Dayawati & Ors. Vs. Jagdish Chand	Suresh Pareek	L.L. Gupta
6	Sh. Mohd. Hanif , RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2343/14 Kailash Chand Meena Vs. Smt. Gopi Devi	A.K. Bajpai	Vinod Kumar Sharma
7	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Cri. Revision Petition No.405/15 Deepak Vs. Sheela	D.S. Jadaun	
8	Sh. Ashok Sharma, Advocate	D.B. Special Appeal No. 500/04 Dhapa Bai Vs. Roop Narain	Rajat Ranjan	V.L. Mathur
9	Sh. Ajay Kumar Bajpai, Advocate	D.B.Civil Special Appeal No. 94/03 Jadish Singh Vs. Saint Meera Brotherhood Society, Jaipur D.B. Civil Special Appeal No.1040/02 Meera Brotherhood Society Jaipur Vs. Rngeit	R.K. Mathur Suresh Goyal	N.A. Khan

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

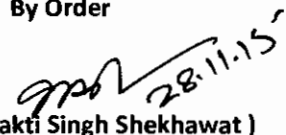
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 01-12-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Misc. Bail Application No. 12081/15 Parvej Ahemad Vs. State	M.K. Kaushik	
2	Sh. Vinodi lal Mathur Advocate	S.B. Civil Writ Petition No. 2005/07 Praveen Kumar Arora Vs. Commissioner Municipal	P.S. Sharma	Ravindra Pal Singh
3	Sh. Ajeet Bhandari, Advocate	S.B. Civil First Appeal No. 669/04 & 631/06 Shyam lal Vs. Lalluram	Amod Kasliwal Sachin Mehta	R.K. Mathur Ajay Tantia
4	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Misc. Petition No. 4048/15 Manish Vs. State	Shika Parnami	Jitendra Shrimali
5	Sh. R.S. Shekhawat, Advocate	S.B. Cri. Revision Petition No. 1182/15 Vinod Kumawat Vs. Jahnvi	Rajesh Goswami	Khushagra Sharma

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